

10

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.01.2020

PRIORITY CAUSE LIST – 1

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 114/BB/2017	Sub judice before the Hon'ble Apex Court	Sec 9 of I&B code 2016	Next Education India Pvt. Ltd	Harsha & Co.,	K12 Techno Services Pvt. Ltd	Ravi B Naik Associates

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

NONE PRESENT

ORDER

None appeared for both the parties. Post the case under the caption 'For Dismissal' on **24.01.2020.**

[Handwritten Signature]

MEMBER(T)

[Handwritten Signature]

MEMBER(J)

Puja

[Handwritten Signature]
Verified

Court Officer